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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

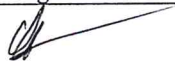
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 18,19 &20 OF 2018 CP No. /174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Private Limited
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & (04) Others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Private Limited & (03) Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikanth For Mr. Surya Satish	Advocate	9849034027	

**ORDER**

None appeared for the Petitioner,

Heard Mr.Srikanth on behalf of Mr.T.Surya Satish, Learned counsel for the  
Respondent.

Post the case on 14<sup>th</sup> March 2018.



Member (T)



Member (J)